

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 515/TT/2025

Subject : Petition for truing-up of the transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for Assets under “400 kV Kahalgaon Transmission System” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited and 5 Others

Date of Hearing : **14.5.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Zafrul Hasan, PGCIL
Shri Raman Kumar, PGCIL

Record of Proceedings

The matter was heard through a virtual hearing.

2. The Petitioner’s representatives submitted that the Petitioner has filed the information vide affidavit dated 6.4.2026 as directed vide RoP for the hearing dated 19.3.2026.
3. None of the Respondents have filed their replies in the matter despite notice.
4. After the hearing, the Commission directed the Petitioner to provide the element-wise break-up of the opening capital cost as on 31.3.2014 in the following format, on an affidavit, within two (2) weeks:

Particulars	Capital Cost as on 31.3.2014
Land-Freehold	
Land-Leasehold	
Building & Civil works	
Transmission Lines	
Sub-station	
PLCC/ Communication System	
IT Equipment	

5. The Commission further directed the Respondents to file their respective replies to the Petition, if any, within two weeks, with a copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.



6. The matter will be listed for hearing on **18.6.2026**.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

